

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 244
ANSWERED ON 21/07/2026**

PHASE-WISE CONSTRUCTION OF RURAL ROADS UNDER PMGSY

244. Shri Lumbaram Choudhary:

Shri Damodar Agrawal:

Smt. Kamlesh Jangde:

Shri Yogender Chandolia:

Shri Vijay Baghel:

Dr. Manna Lal Rawat:

Shri Jashubhai Bhilubhai Rathva:

Shri Kota Srinivasa Poojary:

Shri Ashish Dubey:

Shri P P Chaudhary:

Shri Jai Prakash:

Shri Vishweshwar Hegde Kageri:

Shri Bhojraj Nag:

Shri Mukeshkumar Chandrakaant Dalal:

Shri Dineshbhai Makwana:

Shri Jaswantsinh Sumanbhai Bhabhor:

Shri Amar Sharadrao Kale:

Dr. Hemang Joshi:

Shri Pradeep Kumar Singh:

Shri Bibhu Prasad Tarai:

Shri Nalin Soren:

Dr. Sanjay Jaiswal:

Shri Ravindra Shukla Alias Ravi Kishan:

Shri Naba Charan Majhi:

Dr. Rajesh Mishra:

Shri Bidyut Baran Mahato:

Smt. Malvika Devi:

Shri Rahul Singh Lodhi:

Dr. Hemant Vishnu Savara:

Shri Suresh Kumar Kashyap:

Dr. Nishikant Dubey:

Shri Vijay Kumar Dubey:

Shri Rodmal Nagar:

Shri Bhartruhari Mahtab:

Shri Kali Charan Singh:

Shri Khagen Murmu:

Shri Godam Nagesh:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total length in kilometres of rural roads constructed and the number of habitations connected under the Pradhan Mantri Gram Sadak Yojana (PMGSY-I, II, III and IV) till date during the Financial Year 2025-26, State, district and phase-wise including the States of Jharkhand, Gujarat and Rajasthan specially for Chatra, Pali and Dahod Lok Sabha Constituencies;**
- (b) the details of roads sanctioned, completed, under construction and proposed under PMGSY along with the funds sanctioned, released and utilized during the last three years and the current year, year, State and district-wise including Chatra Lok Sabha Constituency;**
- (c) the details of the implementation plan for PMGSY during the Financial Year 2026-27 particularly for upgradation and maintenance of rural roads with special emphasis on roads in tribal areas, State-wise including Chatra and Dahod Lok Sabha Constituencies and Palghar district of Maharashtra;**
- (d) the targets fixed for construction and upgradation of rural roads under the Scheme, State-wise particularly in Chhattisgarh, Himachal Pradesh and Gujarat States including the current status of past targets along with the goals set for the future in Jabalpur, Shimla and Damoh Parliamentary Constituencies during the Financial Year 2026-27;**
- (e) whether the Government has adopted any mechanism for prioritising connectivity in Aspirational Districts, Western Ghats, Tribal and Remote areas, if so, the details thereof specially in tribal dominated districts of Dahod, Palghar, Kalahandi and Nuapada of Gujarat, Maharashtra, Chhattisgarh and Odisha; and**
- (f) the details of planned investment, including the contribution of the Centre and the States including Gujarat, for implementation of the Scheme?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The details of total length of roads constructed and number of habitations connected under all verticals of Pradhan Mantri Gram Sadak Yojana till 16.07.2026 since inception, including for the States of Jharkhand, Gujarat and Rajasthan, and specifically for Chatra, Pali and Dahod Lok Sabha Constituencies, are given at Annexure-I.

Further, the phase-wise, state-wise and district-wise physical details of road length sanctioned, completed, under-construction, and habitations connected till date are available in the public domain via the Online Management, Monitoring and Accounting System (OMMAS) portal and may be seen at <https://pmgsy.dord.gov.in/dbweb>.

(b): The details of roads sanctioned, completed, under construction and proposed under PMGSY along with the funds sanctioned, released and utilized during the last three years and the current year (as on 16.07.2026), year-wise and state-wise are given at Annexure-II.

Further, the details of roads sanctioned, completed, under construction and proposed under PMGSY along with funds utilized during the last three years and the current year, year-wise, State-wise and district-wise are available in the public domain via the Online Management, Monitoring and Accounting System (OMMAS) portal and may be seen at <https://pmgsy.dord.gov.in/dbweb>.

Further, year-wise details of roads sanctioned, completed, under construction and proposed under PMGSY, along with funds utilized during the last three years and the current year for Chatra Lok Sabha Constituency, are given at Annexure-III.

(c) & (d): For the Financial Year 2026-27, physical targets for the construction and upgradation of rural roads under PMGSY are finalized in consultation with the respective State Governments during the Annual Action Plan (AAP) meetings, based on the balance of sanctioned works and the availability of budgetary resources. District-wise targets are subsequently allocated by the States/UTs within the state-wise targets allocated by the Ministry of Rural Development. The FY 2026-27 physical targets for various PMGSY verticals, including Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for connectivity to Particularly Vulnerable Tribal Groups (PVTGs) areas, are given at Annexure-IV.

PMGSY roads are constructed by the State Governments with a design life of at least 10 years. As per PMGSY guidelines, maintenance of roads constructed under the programme is the responsibility of the State Governments. All PMGSY road works are covered by an initial five year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of

this 5 year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time.

(e): The program guidelines of Pradhan Mantri Gram Sadak Yojana (PMGSY) incorporate dedicated relaxation parameters to ensure prioritized connectivity for special category areas, including Aspirational Districts, Tribal (Schedule-V) areas, Desert Areas, and Special Category areas. While eligibility criteria for other habitations for getting connectivity under the scheme is a population of 500 persons (as per 2001 census under PMGSY-I and as per Census 2011 under PMGSY-IV), for Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission) and for North-Eastern and Himalayan States, unconnected habitations with a population of 250 and above are eligible for providing all-weather road connectivity under the scheme.

Furthermore, under the recently launched PMGSY-IV, these relaxed population criteria (250+) continue to apply to Aspirational Districts/Blocks, Tribal Schedule-V areas, and Desert Areas based on Census 2011 data, with a further relaxation down to a population of 100 or more in districts affected by Left Wing Extremism.

Further, the Government has also integrated the road connectivity components of the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) and the Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) through convergence with PMGSY-IV. This convergence framework applies to all States and Union Territories. Under this framework priority is given to unconnected habitations identified under DA-JGUA that have a population of 500 or more with at least 50% Scheduled Tribe population, or those in Aspirational Districts with a population of 250 or more including at least 50 Scheduled Tribe members. Similarly, under PM-AJAY, priority is extended to unconnected habitations with a population of 500 or more and at least 40% Scheduled Caste population as per Census 2011.

In addition to the above, road connectivity component of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) is also being implemented as a separate vertical under PMGSY to provide connectivity to the habitations of Particularly Vulnerable Tribal Groups(PVTG).

Under these systematic guidelines, eligible unconnected habitations falling within the tribal-dominated districts of Dahod

(Gujarat), Palghar (Maharashtra), Kalahandi, and Nuapada (Odisha) are extended connectivity benefits under the relaxed norms. Project sanctions for these areas are processed based on the core network planning and Detailed Project Reports (DPRs) formulated and submitted by the respective State Governments in compliance with the programme frameworks.

(f): The PMGSY was launched as 100% Centrally Sponsored Scheme. However, subsequently, on the basis of the recommendations of the Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes the fund sharing pattern of PMGSY was changed in the ratio of 60:40 between the Centre and States for all States/UT including Gujarat except for 8 North Eastern and 3 Himalayan States/UTs (with legislature) for which it is 90:10 with effect from 2015-16. The Central share for the UTs without legislature is 100%.

Annexure referred to in reply to part (a) of Lok Sabha unstarred question No. 244 for answer on 21.07.2026

The State/UT-wise details of completed road length (in km) and habitations connected under all the verticals of PMGSY as on 16.07.2026, including for the States of Jharkhand, Gujarat and Rajasthan

State/ UT	Completed Road Length (in km)	Connected Habitations
Andaman & Nicobar	150	7
Andhra Pradesh	18,764	1,416
Arunachal Pradesh	14,909	622
Assam	32,212	13,721
Bihar	62,724	31,293
Chhattisgarh	44,828	10,691
Goa	155	1
Gujarat	15,458	3,047
Haryana	8,042	1
Himachal Pradesh	23,408	2,562
Jammu And Kashmir	19,875	2,132
Jharkhand	32,008	10,953
Karnataka	24,008	295
Keralam	4,836	401
Madhya Pradesh	90,955	17,493
Maharashtra	32,886	1,417
Manipur	10,914	622
Meghalaya	5,301	597
Mizoram	4,641	231
Nagaland	4,362	107
Odisha	71,763	16,991
Puducherry	87	-
Punjab	10,841	389
Rajasthan	76,177	15,970
Sikkim	4,923	350
Tamilnadu	26,349	1,985
Tripura	5,127	1,982
Uttar Pradesh	75,741	11,748
Uttarakhand	21,902	1,860
West Bengal	39,177	13,224
Telangana	13,146	704
Ladakh	1,352	64
Total	7,97,020	1,62,876

Details of completed road length (in km) and number of habitations connected under all verticals of PMGSY as on 16.07.2026, Lok Sabha Constituency-wise for Chatra, Pali and Dahod

Lok Sabha Constituency	Completed Length (in Km)	Connected Habitations
Chatra	3,164	625
Pali	2,703	229
Dahod	1,776	739

Annexure referred to in reply to part (b) of Lok Sabha unstarred question No. 244 for answer on 21.07.2026

Details of roads sanctioned, completed, under construction and proposed under PMGSY along with the funds sanctioned, released and utilized during the financial year 2023-24

Name of State/UT	Road Length Sanctioned (in km)	Road Length Completed (in km)	Road Length Balance (in km)	Budget Allocation (Rs in Cr)	Central Share Released (Rs in Cr)	Expenditure (including State Share) (Rs in Cr)
Andaman And Nicobar	0	43	53	50.00	12.22	22.93
Andhra Pradesh	1158	369	1759	400.00	140.64	368.03
Arunachal Pradesh	1743	303	2549	590.00	339.90	320.09
Assam	0	610	447	590.00	391.29	571.22
Bihar	268	2252	3211	1030.00	963.37	1815.63
Chhattisgarh	1466	201	3304	610.00	401.77	388.09
Goa	0	0	0	0.00	0.00	0.00
Gujarat	2	619	279	370.00	298.41	330.33
Haryana	0	344	103	150.00	74.01	150.86
Himachal Pradesh	2683	315	3529	750.00	617.56	371.54
Jammu And Kashmir	535	956	1665	1450.00	1304.17	1256.96
Jharkhand	171	1431	3286	790.00	752.80	1323.90
Karnataka	0	457	284	290.00	72.25	404.03
Keralam	592	261	895	220.00	54.25	164.95
Ladakh	0	41	461	150.00	37.50	30.44
Madhya Pradesh	295	910	1382	640.00	599.42	1105.16
Maharashtra	1573	1569	3514	1130.00	1110.80	1507.37
Manipur	491	59	1322	660.00	161.29	296.83
Meghalaya	0	399	559	440.00	122.59	238.19
Mizoram	488	149	518	370.00	141.37	381.62
Nagaland	489	132	551	230.00	161.29	94.01
Odisha	148	2587	1920	1125.00	1262.55	1589.76
Puducherry	0	24	2	50.00	0.27	11.89
Punjab	1164	956	1539	440.00	265.10	522.95
Rajasthan	476	1669	1321	550.00	404.79	633.09
Sikkim	303	94	449	150.00	94.37	130.13
Tamil Nadu	2869	985	3001	370.00	411.36	777.78
Telangana	27	493	1632	540.00	296.96	479.41
Tripura	542	112	884	290.00	185.03	112.64
Uttar Pradesh	448	6799	3911	2365.00	2679.63	3791.65
Uttarakhand	1241	594	2273	740.00	551.05	800.68
West Bengal	0	362	544	380.00	99.28	309.11
Total	19170	26095	47147	17910.00	14007.29	20301.27

Note: Balance road length includes pending works from previous years.

Details of roads sanctioned, completed, under construction and proposed under PMGSY along with the funds sanctioned, released and utilized during the financial year 2024-25

Name of State/UT	Road Length Sanctioned (in km)	Road Length Completed (in km)	Road Length Balance (in km)	Budget Allocation (Rs in Cr)	Central Share Released (Rs in Cr)	Expenditure (including State Share) (Rs in Cr)
Andaman And Nicobar	200	14	237	16.88	0.05	3.97
Andhra Pradesh	358	387	1717	800.00	507.32	370.60
Arunachal Pradesh	653	453	2738	700.00	609.00	726.10
Assam	564	277	717	350.00	79.24	264.55
Bihar	28	1646	1512	920.00	1195.44	2312.80
Chhattisgarh	986	457	3819	900.00	325.24	421.88
Goa	63	0	63	11.98	0.00	0.00
Gujarat	0	192	83	310.00	220.65	361.22
Haryana	0	94	4	100.00	27.38	34.60
Himachal Pradesh	0	730	2785	650.00	634.82	904.14
Jammu And Kashmir	0	775	852	1400.00	1028.25	1070.65
Jharkhand	0	1638	1634	1550.00	961.77	1374.96
Karnataka	64	170	166	220.00	100.58	142.81
Keralam	160	264	788	450.00	122.27	249.15
Ladakh	37	38	458	150.00	113.81	111.33
Madhya Pradesh	1543	559	2324	840.00	703.29	966.83
Maharashtra	795	2049	2221	1020.00	854.93	1524.10
Manipur	281	68	1535	400.00	2.81	88.18
Meghalaya	752	289	1023	400.00	219.62	373.80
Mizoram	0	91	426	350.00	87.50	45.78
Nagaland	56	2	605	350.00	2.25	30.50
Odisha	63	881	1068	1000.00	712.39	736.53
Puducherry	108	0	110	100.00	25.00	0.00
Punjab	31	379	1189	400.00	319.87	328.82
Rajasthan	58	1213	157	500.00	450.46	932.86
Sikkim	0	56	389	280.00	70.00	148.98
Tamil Nadu	59	986	2070	750.00	638.66	741.43
Telangana	67	153	1533	460.00	132.57	399.90
Tripura	203	71	1012	400.00	172.75	98.25
Uttar Pradesh	51	2808	1115	1920.00	1968.60	2703.84
Uttarakhand	0	966	1297	760.00	815.50	934.03
West Bengal	3251	405	3384	450.00	225.00	269.77
Total	10433	18110	39031	18908.86	13327.03	18672.36

Note: Balance road length includes pending works from previous years.

Details of roads sanctioned, completed, under construction and proposed under PMGSY along with the funds sanctioned, released and utilized during the financial year 2025-26

Name of State/UT	Road Length Sanctioned (in km)	Road Length Completed (in km)	Road Length Balance (in km)	Budget Allocation (Rs in Cr)	Central Share Released (Rs in Cr)	Expenditure (including State Share) (Rs in Cr)
Andaman And Nicobar	0	15	222	20.00	0.00	12.14
Andhra Pradesh	253	484	1461	860.00	118.74	432.40
Arunachal Pradesh	0	738	1988	1000.00	490.98	775.52
Assam	1522	131	2111	800.00	229.91	211.38
Bihar	0	749	665	1040.00	386.88	1288.01
Chhattisgarh	2880	1812	4869	1520.00	557.23	357.12
Goa	0	0	63	0.00	0.00	0.00
Gujarat	0	36	26	100.00	126.82	281.14
Haryana	0	2	2	5.00	0.05	4.23
Himachal Pradesh	1538	1265	3032	1100.00	936.32	1356.64
Jammu And Kashmir	1781	326	2298	998.00	261.87	420.50
Jharkhand	1079	340	2369	950.00	150.54	631.64
Karnataka	0	42	98	75.00	36.13	48.94
Keralam	0	360	427	300.00	130.35	271.42
Ladakh	0	236	219	80.00	76.25	107.15
Madhya Pradesh	0	865	1428	720.00	460.88	763.23
Maharashtra	0	1053	1118	1360.00	529.73	1402.23
Manipur	35	19	1552	20.00	49.24	40.99
Meghalaya	0	295	699	600.00	351.04	388.09
Mizoram	0	153	273	300.00	86.12	121.00
Nagaland	0	32	573	400.00	78.84	121.43
Odisha	0	640	401	660.00	285.61	447.72
Puducherry	0	8	102	2.00	0.98	6.56
Punjab	0	510	671	346.77	137.07	369.79
Rajasthan	3219	102	3272	830.00	221.46	314.94
Sikkim	384	161	609	175.00	115.14	175.99
Tamil Nadu	11	1926	152	1000.00	508.74	1465.19
Telangana	0	305	1194	575.00	209.80	527.56
Tripura	65	98	978	360.00	142.40	186.73
Uttar Pradesh	0	580	514	1010.00	138.93	648.75
Uttarakhand	1228	820	1691	700.00	446.16	595.17
West Bengal	0	1543	1835	1000.00	534.31	1140.56
Total	13997	15648	36910	18906.77	7798.51	14914.16

Note: Balance road length includes pending works from previous years.

Details of roads sanctioned, completed, under construction and proposed under PMGSY along with the funds sanctioned, released and utilized during the financial year 2026-27 (as on 16.07.2026)

Name of State/UT	Road Length Sanctioned (in km)	Road Length Completed (in km)	Road Length Balance (in km)	Budget Allocation (Rs in Cr)	Central Share Released (Rs in Cr)	Expenditure (including State Share) (Rs in Cr)
Andaman And Nicobar	0	2	220	30.00	7.33	3.44
Andhra Pradesh	347	141	1664	480.00	46.87	78.12
Arunachal Pradesh	0	176	1804	1150.00	39.63	44.03
Assam	0	60	2042	1050.00	66.15	73.50
Bihar	0	104	555	760.00	101.20	168.67
Chhattisgarh	0	151	4694	1870.00	135.14	225.23
Goa	0	0	63	50.00	0.00	0.00
Gujarat	202	9	219	303.00	17.45	29.09
Haryana	0	0	2	38.55	0.04	0.06
Himachal Pradesh	0	356	2643	900.00	210.81	234.23
Jammu And Kashmir	1600	24	3874	980.00	167.85	186.50
Jharkhand	0	150	2219	820.00	33.50	55.83
Karnataka	0	9	89	50.00	1.87	3.11
Keralam	0	38	388	300.00	30.87	51.46
Ladakh	0	13	195	70.00	17.11	20.56
Madhya Pradesh	2502	226	3689	830.00	84.63	141.05
Maharashtra	96	247	959	690.00	73.34	122.24
Manipur	0	0	1552	1240.00	3.23	3.59
Meghalaya	0	101	595	780.00	99.26	110.29
Mizoram	0	0	273	450.00	87.78	97.53
Nagaland	538	7	1104	500.00	0.00	0.00
Odisha	1702	22	2077	156.93	33.40	55.66
Puducherry	0	17	86	20.00	8.29	13.81
Punjab	0	11	660	180.00	0.00	0.00
Rajasthan	0	317	2955	735.00	14.09	23.49
Sikkim	0	5	603	230.00	14.12	15.69
Tamil Nadu	0	39	112	105.00	31.02	51.70
Telangana	0	40	1154	675.00	19.78	32.97
Tripura	164	18	1124	382.00	21.93	24.37
Uttar Pradesh	0	72	437	615.00	16.42	27.37
Uttarakhand	0	30	1651	420.00	18.28	20.31
West Bengal	777	462	2145	1150.00	93.24	155.40
Total	7928	2847	41848	18010.48	1494.62	2069.29

Note: Balance road length includes pending works from previous years.

Annexure referred to in reply to part (b) of Lok Sabha unstarred question No. 244 for answer on 21.07.2026

Details of road sanctioned, completed, under construction and proposed under PMGSY along with the funds utilized during the last three years and the current year (as on 16.07.2026), year-wise for Chatra Lok Sabha Constituency

Financial Year	Road Length Sanctioned	Road Length Completed	Road Length Balance	Expenditure (₹ Cr.)
2023-24	11	168	346	139
2024-25	0	115	230	149
2025-26	102	42	289	74
2026-27	0	9	280	13
Total	113	334	-	375

Note: Balance road length includes pending works from previous years.

Annexure referred to in reply to part (c) & (d) of Lok Sabha unstarred question No. 244 for answer on 21.07.2026

Details of Physical Target for Financial Year 2026-27 under various verticals of PMGSY, State/ UT wise

Sr. No.	State Name	Road Length (in km)
1	Andaman & Nicobar	96
2	Andhra Pradesh	976
3	Arunachal Pradesh	1966
4	Assam	1008
5	Bihar	647
6	Chhattisgarh	3786
7	Goa	62
8	Gujarat	126
9	Haryana	0
10	Himachal Pradesh	859
11	Jammu & Kashmir	1084
12	Jharkhand	1438
13	Karnataka	97
14	Keralam	434
15	Ladakh	209
16	Madhya Pradesh	1533
17	Maharashtra	951
18	Manipur	1238
19	Meghalaya	709
20	Mizoram	476
21	Nagaland	545
22	Odisha	226
23	Puducherry	0
24	Punjab	280
25	Rajasthan	2630
26	Sikkim	218
27	Tamil Nadu	151
28	Telangana	1193
29	Tripura	643
30	Uttar Pradesh	482
31	Uttarakhand	566
32	West Bengal	1845
Total		26474
